

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3222
TO BE ANSWERED ON 15.03.2018

NATIONAL SOCIAL ASSISTANCE PROGRAMME

3222. SHRI ALOK SANJAR:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the National Social Assistance Programme is being implemented in various States of the country including Madhya Pradesh;
- (b) if so, the details thereof;
- (c) the funds allocated and utilised for the purpose particularly in Madhya Pradesh during the last three years and the current year;
- (d) whether the funds released during the above said period have fully been disbursed to the beneficiaries in Madhya Pradesh; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) : Yes Madam, the National Social Assistance Programme is being implemented in the States/UTs of the country including Madhya Pradesh.

(b) : The Government implements National Social Assistance Programme(NSAP), which is a social security/welfare programme for the persons belonging to below poverty line (BPL) household and implemented in the rural as well as urban areas of the Country. Under National Social Assistance Programme(NSAP) following five schemes are being administered: a) Indira Gandhi National Old Age Pension(IGNOAPS), b) Indira Gandhi National Widow Pension(IGNWPS), c) Indira Gandhi National Disability Pension(IGNDPS),d) National Family Benefit Scheme(NFBS)& e) Annapurna Scheme.In respect of first three schemes targeted beneficiaries are provided with monthly financial assistance ranging between Rs.200-500 depending on the age of the beneficiary and category of the pension. Under NFBSbelow poverty line (BPL) households are entitled to a one-time lump-sum amount of money to the tune of Rs.20,000/- on the death of primary breadwinner aged between 18 and 59 years whereas under Annapurna scheme, 10KG of food grain per month is provided free of cost to those senior citizens which are otherwise eligible but are not receiving the old age pension.

(c) & (e): Details of funds allocated and utilized for the purpose in States/UTS particularly in Madhya Pradesh during the last three years and the current year are given in the Annexure. State-wise requirement of funds under the schemes of NSAP is being calculated on the basis of utilization of cap/ceiling communicated to the States/Union Territories on the basis BPL ratios of respective States/UTs.

Annexure for Lok Sabha Unstarred Question No. 3222 for reply on 15-03-2018
Details of Allocation/Release and Expenditure/Utilization Reported by States/UTs under National Social Assistance Programme (NSAP)

State/UTs-wise during the last three years and current year

(Rs. In Lakh)

Sl. No.	States/UTs	2014-15		2015-2016		2016-2017		2017-2018 (as on 12/3/18)	
		Allocation/Release	Expenditure reported	Allocation/Release	Expenditure reported	Allocation/Release	Expenditure reported	Allocation/Release	Expenditure reported
1	Andhra Pradesh	29697.69	37447.56	24912.08	30423.97	46226.17	46226.17	30664.44	25581.89
2	Bihar	99293.82	149438.13	149965.37	124923.40	78156.74	113181.51	10601.499	52703.90
3	Chhattisgarh	23410.32	26762.24	21502.74	32093.57	30369.25	21585.05	12151.06	14302.19
4	Goa	0.00	57.01	0.00	0.00	0.00	0.00	0.00	0.00
5	Gujarat	11583.30	12940.78	11032.34	16129.28	18622.91	20354.24	14661.17	10358.56
6	Haryana	5847.00	5847.00	6329.55	6329.55	13141.65	12711.07	10493.10	4198.73
7	Himachal Pradesh	2492.27	4346.16	2858.49	4848.73	4161.19	5283.84	6433.40	4424.43
8	J & K	3453.06	4251.43	3435.46	3286.49	4568.62	4865.50	4666.52	2115.93
9	Jharkhand	21899.13	30113.50	38883.88	29764.26	34438.70	36162.28	35305.31	22010.82
10	Karnataka	40012.50	53348.57	38233.55	52571.00	65061.43	65061.43	51897.94	25587.30
11	Kerala	10489.89	27225.00	15205.19	15205.18	11548.91	11339.51	21751.21	22200.08
12	Madhya Pradesh	55840.38	50720.05	83699.44	87295.19	77286.20	97389.74	75424.06	56457.65
13	Maharashtra	37053.67	32842.81	29266.57	35003.74	14926.87	33499.72	29385.87	21306.79
14	Orissa	53471.22	67748.59	74634.84	67234.41	66059.46	66362.33	68156.30	34369.65
15	Punjab	5054.50	4809.76	5308.96	8074.49	3062.85	8259.95	0.00	1168.34
16	Rajasthan	23456.55	29356.13	23996.44	26061.16	17594.63	26017.00	41765.77	9428.32
17	Tamilnadu	43889.54	65490.51	73018.07	69693.02	48672.96	60599.28	63219.31	37751.27
18	Telangana	17173.88	60161.51	17468.16	19592.95	31411.93	20959.94	10957.57	13973.29
19	Uttar Pradesh	109269.59	136148.25	112759.81	151199.10	174069.69	142608.75	15190.643	168711.03
20	Uttarakhand	6584.44	8925.21	7126.00	6741.06	8099.25	8002.03	6594.16	3660.84

21	West Bengal	71603.70	79761.87	70709.83	79749.75	100129.34	72310.80	57939.11	17581.81
22	Arunachal Pradesh	825.84	825.86	205.02	197.06	546.97	0.00	0.00	0.00
23	Assam	20150.36	24890.44	32736.60	30403.09	17333.97	13256.94	14273.72	18516.87
24	Manipur	1778.79	2497.43	882.78	882.78	929.82	900.04	1703.14	929.72
25	Meghalaya	1416.96	1826.95	2409.99	3311.80	1849.99	1494.44	713.11	1088.38
26	Mizoram	718.68	718.68	1264.12	1264.12	1106.37	1102.04	1010.11	505.06
27	Nagaland	1377.93	1838.00	1445.70	1445.70	2057.72	1034.49	0.00	1364.32
28	Sikkim	504.36	555.16	269.23	484.33	533.64	256.47	526.53	249.32
29	Tripura	5177.89	5648.97	5445.95	3783.45	5016.75	4929.00	2260.82	1579.92
	Sub Total	703527.26	926543.56	44659.39	41772.33	29375.23	22973.42	20487.43	24233.59
30	A&N Islands	0.00	13.67	0.00	0.00	0.00	0.00	0.00	233.95
31	Chandigarh	0.00	0.00	201.97	178.72	0.00	0.00	0.00	0.00
32	D&N Haveli	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
33	Daman & Diu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
34	NCT Delhi	4093.92	4093.92	5429.89	5429.88	5458.50	5299.52	5458.50	2649.74
35	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
36	Puducherry	749.01	705.30	893.73	893.73	893.73	446.86	893.73	650.70
	Sub Total	4842.93	4812.89	6525.59	6502.33	6352.23	5746.38	6352.23	3534.39
	GRAND TOTAL	708662.19	931356.45	861640.08	914494.96	885113.58	901499.93	827214.26	575660.79